

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Tuesday, December 13, 2022/ 22 Agrahayana, 1944 (Saka)

(Ministries : Ayush; Chemicals and Fertilizers; Corporate Affairs; Finance; Health and Family Welfare; New and Renewable Energy; Ports, Shipping and Waterways; Power)

Total number of questions -- 160

National Ayush Mission (NAM) scheme

641 **Shri P. Wilson:**

Will the Minister of **Ayush** be pleased to state:

- (a) the funds allotted and disbursed under National AYUSH Mission (NAM) scheme across the country including Tamil Nadu;
- (b) the present status regarding the establishment of AYUSH health care services, AYUSH Health and Wellness Centres and accessible helpline under NAM scheme; and
- (c) the funds allotted for Ayurveda, Yoga & Naturopathy, Unani and Siddha research programmes across the country especially in Tamil Nadu and the details thereof?

FDI in Ayurveda drug industry

642 **Smt. Jebi Mather Hisham:**

Will the Minister of **Ayush** be pleased to state:

- (a) the number of herbal drug companies that have obtained the mandatory Good Manufacturing Practices (GMP) certification as laid down by WHO, State-wise and company-wise;
- (b) the details of steps taken to ensure high quality and to maintain international standards of Ayurveda medicines amid concerns that majority of Ayurvedic drug makers in the country have quality issues;
- (c) whether Government will establish Government-owned state-of-the-art testing facilities for Ayurveda drugs in every State to ensure the prescribed quality standards; and
- (d) whether Government has planned to attract FDI in the Ayurveda drug industry, taking into account the massive potential for exponential growth, if so, the details thereof?

Standardisation of quality of Ayurvedic medicines

643 **Dr. Sudhanshu Trivedi:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether it is a fact that, during the first wave of COVID-19 pandemic in the country, the Union Government officially accepted and suggested the use of Homoeopathic and Ayurvedic medicines; and

(b) the measures being taken by Government for standardisation of the quality of Ayurvedic medicines as some times this becomes the biggest impediment in using them particularly in Ras and Bhasma?

WHO Global Centre for Traditional Medicine

644 **Dr. Sudhanshu Trivedi:**

Will the Minister of **Ayush** be pleased to state:

the present status of activities being undertaken in the WHO Global Centre for Traditional Medicine (GCTM) in Jamnagar, Gujarat?

Absence of representation of women in NCH

645 **Shri B. Lingaiah Yadav:**

Will the Minister of **Ayush** be pleased to state:

(a) whether it is a fact that office-bearers of National Commission for Homoeopathy (NCH) are from private institutions or autonomous bodies and many of them are with little or no experience of policy making at national level;

(b) whether it is also a fact that NCH has no representation of women even though 70 per cent of Homoeopathy students are women; and

(c) whether Government would consider appointing some more senior level Central Government officers, especially women, from the cadre of Ministry of Ayush /GDMO (AYUSH/ CHS/CGHS) to NCH since they are screened and selected through rigorous process by UPSC?

Fund allocation to Uttar Pradesh under AYUSH schemes

646 # **Shri Hardwar Dubey:**

Will the Minister of **Ayush** be pleased to state:

(a) the details of funds allocated to Agra district and the State of Uttar Pradesh in general under various AYUSH schemes during the last three years;

(b) by when Government is expected to release the remaining funds to the State of Uttar Pradesh; and

(c) whether Government is organizing any special plan or programme to create awareness about Yoga among the public in the country, if so, the details thereof?

Production of Ayurvedic and Herbal medicines in Madhya Pradesh

647 # **Shri Kailash Soni:**

Will the Minister of **Ayush** be pleased to state:

(a) whether any institutional efforts have been made for the production of Ayurvedic and Herbal medicines in Madhya Pradesh; and

(b) if so, the details thereof?

Kudumbashree like programme for empowerment of women and poverty eradication

648 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Finance** be pleased to state:

(a) whether Government proposes to introduce similar programme like Kudumbashree Programme for the empowerment of women and poverty eradication in rural as well as urban areas, implemented by the Government of Kerala;

- (b) if so, the details thereof;
- (c) the details of schemes being implemented with primary focus on microfinance for empowerment of poor women;
- (d) whether Government plans to introduce schemes with primary focus on microfinance for Community Development Societies through thrift and credit facilities with bank linkages; and
- (e) the details of schemes being implemented to empower poor women to become entrepreneurs and also make them socially active by honing their leadership qualities?

Status of the AYUSH Grid Project

649 **Shri Sujeet Kumar:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether it is a fact that the AYUSH Grid Project was initiated by the Ministry in 2018 for creating a comprehensive IT backbone for the entire sector and digitalization of the entire AYUSH Sector and it will also lead to transformation in the fields of health care delivery at all levels, including research, education, various health programmes and drug regulations; and
- (b) the details of objective of establishment of AYUSH Grid, its intended institutional structure and proposed functions along with the timelines for implementation of the said project?

Steps taken to assure quality control of AYUSH drugs

650 **Shri K.C. Venugopal:**

Will the Minister of **Ayush** be pleased to state:

- (a) the actions that have been taken by Government for the assured quality control of AYUSH drugs in the country;
- (b) the details thereof;
- (c) whether it is a fact that nine major posts in Central Drug Controller for AYUSH are functioning with temporary staffs; and
- (d) if so, whether Government will expedite the recruitment process to fill up nine posts in Central Drugs Standard Control Organisation (CDSCO) on regular basis and the details thereof?

Allocation of funds for AYUSH sector in Assam

651 **Shri Ajit Kumar Bhuyan:**

Will the Minister of **Ayush** be pleased to state:

- (a) whether Government has decided to allocate additional funds for enhancing AYUSH sector in Assam or has decided to augment capacity of various existing institutions;
- (b) if so, the details thereof;
- (c) whether Government has decided to allocate additional funds for Medical Colleges in Assam;
- (d) if so, the details thereof;
- (e) whether Government has also decided to allot funds for Medical Colleges for research in preventive medicine for COVID-19; and
- (f) if so, the details thereof, along with the policy of Government for developing medicine for COVID-19 in homoeopathy?

Guidelines for prescribing generic medicines in public hospitals

652 Prof. Manoj Kumar Jha:

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether there is any mechanism to make pharmaceutical companies liable for forcing or bribing doctors to prescribe branded drugs;
- (b) whether Government proposes to draft a Uniform Code of pharmaceutical marketing practices which can be enforceable against pharma companies; and
- (c) whether there are safeguards for doctors who are forced to prescribe branded drugs when the generic drug is not of standard quality?

Improving the supply of fertilizers in Odisha

653 Dr. Sasmit Patra:

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the manner in which the supply of fertilizers to the farmers of Odisha can be improved;
- (b) the steps being undertaken by the Ministry to improve the supply;
- (c) the manner in which issues of irregular supply of fertilizers can be resolved; and
- (d) whether there can be a point of contact for the Members of Parliament of Odisha to access the Ministry to expedite fertilizer supply in Odisha?

Setting up of Urea factory at Barauni

654 # Shri Sushil Kumar Modi:

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the cost involved in setting up the Urea Fertilizer Factory located at Barauni in Bihar, the physical and financial progress thereof;
- (b) the annual consumption of urea in the country at present, the quantum of urea being produced and imported in the country;
- (c) the estimated annual production capacity of urea from Barauni plant and by when India would become self-reliant in terms of urea production;
- (d) the market price of a urea bag weighing 40 kilograms each and the subsidy being provided per bag; and
- (e) the probable date by which the Barauni plant would be formally inaugurated?

Measures to ensure safety, quality and standards in pharma manufacturing

655 Smt. Jebi Mather Hisham:

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether Government has double-checked the claim that cough syrup that caused death of dozens of children in Gambia has not been marketed in India;
- (b) whether Government has instituted a high-level enquiry on how a syrup adulterated with diethylene glycol and ethylene glycol could be given export permits;
- (c) whether Government will revamp the legal framework and regulatory mechanism on safety, quality and standards of pharma manufacturing in the backdrop of such deaths, if so, the details thereof;
- (d) whether adulterated cough syrup export impacted the Indian pharma business in international market; and
- (e) the measures taken to avert such incidents in the future?

Pharmaceutical Technology Upgradation Assistance Scheme for MSMEs

656 **Shri Abdul Wahab:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) how many MSMEs have availed the facilities provided in the Pharmaceutical Technology Upgradation Assistance Scheme (PTUAS) since its launch;
- (b) how many of them were able to upgrade their technology standards;
- (c) whether Government is considering setting up a single window system for sanctioning loans under PTUAS;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Use of organic and nano-fertilizers

657 **Shri K.R. Suresh Reddy:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government agrees with the view that using organic and nano-fertilizers instead of fertilizers will reduce the cost and improve soil health;
- (b) if so, the steps taken or proposed to be taken by Government to promote organic and nano-fertilizers; and
- (c) if not, the reasons therefor?

Shortage of fertilizers

658 **Shri Harbhajan Singh:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government is aware of shortage of fertilizers in the country affecting agriculture;
- (b) whether Government is also aware that fertilizer shortage is leading to price hike and black marketing of fertilizers, creating crisis for the farmers; and
- (c) if so, the details thereof and the steps taken by Government to improve the supply of fertilizers?

Price monitoring mechanism for medicines

659 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government is aware that the availability of medicines at an affordable price is very crucial; and
- (b) if so, whether Government has any special mechanism to monitor the prices of medicines?

Stock of fertilizers in the country

660 # **Shri Narhari Amin:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether there is sufficient stock of fertilizers in the country;
- (b) whether Government ensures the availability of fertilizers to the States; and
- (c) if so, the total quantum of fertilizers provided by Government to the States, particularly Gujarat during the last two years?

Janaushadhi Kendras in the country

661 # **Shri Narhari Amin:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the number of new Janaushadhi Kendras set up in the country since 2017;
- (b) the percentage increase in Janaushadhi Kendras seen in the last five years;
- (c) the number of people getting benefits from these Janaushadhi Kendras every year, the details thereof; and
- (d) the number of Janaushadhi Kendras set up in Gujarat, and the details thereof?

Uniform Code of Pharmaceutical Marketing Practices (UCPMP)

662 **Shri Mohammed Nadimul Haque:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether it is a fact that pharmaceutical companies are promoting specific drugs by incentivising doctors;
- (b) the steps taken by Government to stop the over-use of such drugs which jeopardize the health of patients;
- (c) the steps taken by Government to ensure mechanisms of transparency and accountability in the implementation of the Uniform Code of Pharmaceutical Marketing Practices;
- (d) whether Government has taken any steps to prohibit the excessive flow of such irrational and high-priced drugs in the market; and
- (e) if so, the details thereof and if not, the reasons therefor?

Allocation of phosphorous and potash and urea based fertilizers

663 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the details of quantity of phosphorus and potash and urea based fertilizer allocated by Government to the State of Rajasthan during the last five years;
- (b) whether it is a fact that subsidy is being given by Government on such fertilizers;
- (c) if so, the details thereof during the last five years;
- (d) the details of plans formulated by Government to make urea based fertilizers self-sufficient; and
- (e) the details of efforts made by the State Government of Rajasthan to supply urea based fertilizers?

One nation One Fertilizer Scheme

664 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether it is a fact that Government has launched a new scheme for farmers namely, 'One Nation One Fertilizer' under Pradhan Mantri Bhartiya Jan Urvarak Pariyojana;
- (b) if so, the salient features of this scheme; and
- (c) the manner in which it will be helpful to farmers on the supply side?

Forever Chemicals

665 **Smt. Vandana Chavan:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government has conducted any scientific research to check the extent of contamination of soil, water and air in the country by polyfluoroalkyl substances, also known as Forever Chemicals;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether there are any particular health risks attributed to these chemicals?

Supply of fertilizers to the States

666 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government has received any reports from some State Governments about shortage of fertilizers in their respective States, if so, the details thereof; and
- (b) the steps being taken to ensure sufficient supply of fertilizers to these States so that farmers do not suffer any losses on this account?

Fertilizer subsidy

667 **Shri A. D. Singh:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the manner in which subsidy on P&K fertilizers is determined under 'Nutrient Based Subsidy' (NBS) which came in force from 1.4.2010;
- (b) whether the subsidy is same for each company for products like DAP, MOP, NPK or it varies from company to company;
- (c) in what manner the earlier policy which expired on 31.3.2010 was different from the new policy effective from 1.4.2010;
- (d) the meaning of terms "Industry average" and "outlier" used in subsidy circulars; and
- (e) whether it is a fact that recovery under 'outlier principle' was made from a company only when its price was lower?

Shortage of urea

668 **Shri Rajeev Shukla:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government is aware of shortage of urea for farmers in the country;
- (b) if so, whether Government has taken or is considering to take any step to ensure adequate supply of urea to farmers; and
- (c) if so, the details thereof and if not, the reasons therefor?

National CSR Exchange Portal

669 **Dr. Santanu Sen:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the number of welfare programs registered under the National CSR Exchange Portal and the on-going projects and companies on the portal till now;
- (b) whether Government is aware about the difficulties, companies and NGOs are facing while operating on the portal, if so, the details thereof and the action taken thereon; and
- (c) whether Government has taken steps to enhance the functioning of the portal, if so, the details thereof, and, if not, the reasons therefor?

Performance of Simplified Proforma for Incorporating Company Electronically (SPICE)

670 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether the Simplified Proforma for Incorporating Company Electronically (SPICE) Plus 10 in a single form has been effectively used since its introduction;
- (b) if so, the details thereof;
- (c) whether the time needed to start up business in the country still take a longer duration and the processes are cumbersome, if so, the details thereof;
- (d) whether Government is planning for reforms to reduce the time and cost for processing; and
- (e) if so, the details thereof along with the other steps taken by Government in this regard?

Companies closed due to non-compliance with the rules of RoC

671 **Shri Abir Ranjan Biswas:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the number of firms that lost registration due to non-compliance with the rules of Registrar of Companies (RoC) in the country in the last five years, year-wise and State-wise;
- (b) the details of the sectors in which the closed firms were working, sector-wise;
- (c) whether Government has defined shell companies under Companies Law, if so, the details thereof, and if not, the reasons therefor; and
- (d) whether Government has identified shell companies in the country, if so, the details thereof, and if not, the reasons therefor?

Accurate measure of change in prices

672 **Shri N.R. Elango:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Government subscribes to the view that at a broader level, more needs to be done to accurately measure the change in prices at different levels;
- (b) if so, the details thereof, along with the steps taken or being taken by Government in this regard; and
- (c) if not, the reasons therefor?

Cartelisation by tyre companies

673 **Shri Elamaram Kareem:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) whether the Competition Commission of India (CCI) has found that any tyre companies indulged in cartelisation to increase prices of certain tyre variants recently;
- (b) the tyre companies that indulged in cartelisation and the action taken against them by Government;
- (c) in what way this cartelisation affected the Indian tyre market; and
- (d) whether Government has taken any new initiative to put an end to such tendencies in light of this incident, if so, the details thereof?

CSR projects in Punjab

674 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the details of the works/projects completed under Corporate Social Responsibility (CSR) in Punjab, sector-wise;
- (b) the details and names of the projects which have not been completed under CSR, along with the reasons therefor;
- (c) whether any action has been taken by Government against the nodal agencies for not completing the projects on time; and
- (d) if so, the details thereof?

Linking of DBT to account holders of co-operative banks

675 # **Smt. Geeta alias Chandrababha:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it has been contemplated to extend the benefits of all welfare schemes of Government to the customers of cooperative banks;
- (b) if so, whether it is a fact that cooperative banks would be linked to Direct Bank Transfer (DBT) for this purpose; and
- (c) if so, the details of the schemes, the benefits of which could be availed by the account holders after linking of their accounts with the system of DBT?

Green Bonds

676 # **Smt. Geeta alias Chandrababha:**

Will the Minister of **Finance** be pleased to state:

- (a) the objectives of Green Bonds;
- (b) whether Government could raise funds for projects by issuing Green Bonds; and
- (c) whether this fund would be invested in projects that could help in reducing carbon emissions in the economy, if so, the details thereof?

Tax revenue collected from Tamil Nadu

677 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of the tax revenue collected from the State of Tamil Nadu during the last three years and present year, so far;
- (b) the details of the Capital and Revenue expenditure allocated from the Union Budget to the State of Tamil Nadu during the last three years and present year so far; and
- (c) the details of imbalance between tax revenue collected and Capital and Revenue expenditure allocated to the State and the reasons therefor?

Exclusion of Central Government employees from the purview of NPS

678 **Shri Neeraj Shekhar:**

Shri Javed Ali Khan:

Will the Minister of **Finance** be pleased to state:

- (a) whether Department of Expenditure (DoE) had received reference from DoP&PW during August, 2022 for concurrence/comments for issuing general orders for exclusion of Central Government employees from the purview of NPS and to cover them under OPS

whose advertisements for recruitments were issued on or before 31.12.2003;

(b) if so, the details thereof;

(c) whether reference has been returned back to DoP&PW for clarification in October 2022;

(d) if so, the reasons placed on record therefor;

(e) whether DoE has received reply to its query from DoP&PW;

(f) if so, whether concurrence has been accorded; and

(g) if not, the reasons for delay?

Status of PMJDY accounts

679 Prof. Manoj Kumar Jha:

Will the Minister of **Finance** be pleased to state:

(a) the total number of operative, dormant and duplicate accounts under Pradhan Mantri Jan Dhan Yojana (PMJDY);

(b) the number of account holders under PMJDY who do not have functional debit cards;

(c) the number of beneficiaries under the said scheme who could not get their PMJDY RuPay card renewed;

(d) whether Government is taking any steps to check the rise of dormant accounts under the said scheme;

(e) whether Government is taking any steps to improve digital literacy among rural customers of banking services; and

(f) if so, the details thereof?

Privileged documents of corporate houses

680 Shri Rajmani Patel:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that alleged disclosures-related violations are analyzed/processed confidentially and as per policy, the Securities and Exchange Board of India (SEBI) does not provide documents, legal opinions to third parties;

(b) if so, the details thereof;

(c) whether some top corporate houses are demanding certain privileged documents including legal opinions from SEBI; and

(d) if so, the details thereof and what steps SEBI is contemplating to refuse these privileged documents under the SEBI (Settlement Proceedings) Regulation?

Opening of offices in foreign countries by wealthy Indians

681 Shri Sanjay Raut:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that a large number of wealthy Indians are opening their offices outside the country;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps Government is taking to address the issue of capital gains tax and ease of doing business?

Collection of Cess

682 Dr. Sasmit Patra:

Will the Minister of **Finance** be pleased to state:

- (a) the details of the various cesses that were collected by the Union Government over the past five years;
- (b) why the Ministry is not contemplating adding the cesses into the divisible tax pool benefitting the States; and
- (c) whether there is an increase in the various cesses being collected by the Union Government, and if so, the reasons therefor?

Decrease in forex reserve due to devaluation of Rupee

683 # Shri Ram Nath Thakur:

Will the Minister of **Finance** be pleased to state:

- (a) the details of the significant steps taken by Government to prevent the perpetual devaluation of Indian Rupee in the last one year;
- (b) the decrease occurred in India's foreign exchange reserve due to rising value of US Dollar during the last two years; and
- (c) the commodities in the country whose prices soared due to rising value of US Dollar against Indian Rupee?

Customs clearance of export consignments

684 Shri Jaggesh:

Will the Minister of **Finance** be pleased to state:

- (a) whether the time-consuming customs clearance of export consignments from ports and airports require single window platform on the line of import side for their expeditious clearance;
- (b) if so, whether Government proposes to integrate its customs network with various regulatory agencies and introduce single window system to further reduce average release time of consignments or cargoes from ports and airports;
- (c) if so, the present and proposed average time taken to release export consignments, the details thereof; and
- (d) the details and the time frame for the implementation of the proposed single window system?

Introduction of e-Bill System

685 Shri Anil Desai:

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that Government has introduced as a pilot project, e-Bill System to bring transparency in Government payment system;
- (b) whether this is to ensure transparency, efficiency and promptness in procurement and transaction operations in all Government Departments;
- (c) the result of this change; and
- (d) whether there is any plan to introduce this system in all Government Departments and Ministries gradually, if so, the details thereof?

Central and State-wise corpus of funds held with PFRDA

686 Shri Sushil Kumar Modi:

Will the Minister of **Finance** be pleased to state:

- (a) the Central and State-wise corpus of funds held with the Pension Fund Regulatory and Development Authority (PFRDA) as of November 2022;

- (b) the Central and State-wise number of subscribers, amount of contributions and assets under management under the National Pension Scheme (NPS) till date;
- (c) whether the State Governments of Rajasthan, Punjab and Chattisgarh are demanding a refund of employees accumulated savings held with the PFRDA;
- (d) if so, the total amount of funds being demanded by each of the three States; and
- (e) the response given by the PFRDA to the above-mentioned refund demand by the States?

Credit Guarantee Fund Scheme for Educational Loan (CGFSEL)

687 Shri Abdul Wahab:

Will the Minister of **Finance** be pleased to state:

- (a) the quantum of applications received and approved under Credit Guarantee Fund Scheme for Educational Loan (CGFSEL) for the last three years, year-wise and State-wise;
- (b) the total amount of loans disbursed each year for the last five years, year-wise and State-wise;
- (c) how many loans were repaid in full/partial with the amount thereof; and
- (d) the subsidy provided by Government under the Central Sector Interest Subsidy Scheme on the Model Education Loan Scheme, the details thereof, year-wise and category-wise in the last five years?

Funds transferred to Telangana under different Centrally Sponsored Schemes (CSS)

688 Shri Damodar Rao Divakonda:

Will the Minister of **Finance** be pleased to state:

- (a) the details of funds transferred to Telangana under different Centrally Sponsored Schemes (CSS) during the last three years and the current year, head-wise and department-wise;
- (b) whether the Union Government has received any representation from the Government of Telangana for more fund allocations to the State for various developmental works, if so, the details thereof; and
- (c) whether the Union Government has taken steps to grant more funds to Telangana for taking up developmental activities, if so, the details thereof?

Release of arrears of Dearness Relief of 18 months to pensioners

689 Shri Naranbhai J. Rathwa:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has received several representations regarding the release of arrears of Dearness Relief to Central Government pensioners of 18 months i.e., from January 2020 to June 2021;
- (b) if so, the details thereof; and
- (c) whether Government is sincerely considering the release of 18 months arrears to pensioners, if not, the reasons therefor?

Investigation of insider trading cases by SEBI

690 Shri Naranbhai J. Rathwa:

Will the Minister of **Finance** be pleased to state:

- (a) whether Securities and Exchange Board of India (SEBI) is investigating cases of insider

trading of senior Directors and other executives of corporate houses engaged in telecom and petroleum sectors;

(b) if so, the details thereof;

(c) whether SEBI has received many complaints of non-disclosures of sale/purchase of shares during the last year but is yet to take any action under SEBI (Prohibition of Insider Trading) Regulations; and

(d) if so, the number of such complaints pending with SEBI for the past one year and the steps being taken to dispose off these complaints expeditiously?

Utilization of cess

691 **Shri Jayant Chaudhary:**

Will the Minister of **Finance** be pleased to state:

(a) the total number of cesses that are being levied by Government and the amount collected through each cess separately in the last five years, year-wise;

(b) whether the total amount collected through cesses was fully utilized for the specific purpose for which the cess was collected in the last five years;

(c) if so, the details thereof; and

(d) if not, the reasons for its underutilization?

Foreign Crypto exchanges

692 **Shri Vivek K. Tankha:**

Will the Minister of **Finance** be pleased to state:

(a) whether Government is aware of foreign Crypto exchanges operating in the country without any legal registration, if so, Government's policy position on the issue;

(b) whether foreign Crypto exchanges are complying with Indian laws including the 1 per cent TDS mandate, if not, how Government plans to check this;

(c) whether Government is aware of the estimated loss caused due to migration of Crypto investors to offshore exchanges post 1 per cent TDS mandate since July 2022; and

(d) if so, the details of remedial steps being taken by Government?

Transaction and maintenance fees on ATM cards

693 **Shri Vivek K. Tankha:**

Will the Minister of **Finance** be pleased to state:

(a) whether Debit Card Annual Maintenance Charges are charged from the account holders of the PM Jan Dhan Yojana;

(b) whether ATM transaction fees are charged from the account holders of PM Jan Dhan Yojana, if so, the details thereof; and

(c) whether Government has plans to increase the free ATM transaction limit of Zero Balance account holders, especially in rural areas?

Fake currency notes

694 **Dr. Santanu Sen:**

Will the Minister of **Finance** be pleased to state:

(a) whether as per an RTI reply, '0' number of 2,000 denomination currency notes were printed in 2019-20, 2020-21 and 2021-22, if so, the details thereof, and the reasons therefor;

(b) whether Government is aware of the fake currency notes in the country, if so, the

details thereof;

(c) the number of fake notes seized and number of arrests made by Government, year-wise and State-wise in the last five years; and

(d) whether Government has taken any steps to control fake currency notes in the market, if so, the details thereof, and if not, the reasons therefor?

Maintenance of accounts

695 Shri B. Lingaiah Yadav:

Will the Minister of **Finance** be pleased to state:

(a) the details of criteria for declaring bank accounts and three-in-one online trading account of banks as dormant accounts;

(b) whether Annual Maintenance Charges (AMC) are payable by customers even towards such dormant accounts, if so, the details thereof;

(c) whether banks can also levy interest/penalty on customers for not paying AMC towards dormant accounts, if so, the details thereof;

(d) the responsibility of the bank in sensitizing the customers about such dormant accounts and such charges payable, the details thereof; and

(e) the details of benefits the banks are required to extend to customers in return for AMC?

Assistance and funds to Andhra Pradesh under the A.P. Reorganisation Act, 2014

696 Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Finance** be pleased to state:

(a) whether Government is providing assistance to the State of Andhra Pradesh, as per the provisions envisaged in the A.P. Reorganisation Act, 2014;

(b) if so, the details thereof;

(c) whether Government has allocated funds to the State in fulfilling the goals/provisions envisaged in the A.P. Reorganisation Act, 2014; and

(d) if so, the details thereof?

Vacancies in NABARD

697 Shri Digvijaya Singh:

Shri Vivek K. Tankha:

Will the Minister of **Finance** be pleased to state:

(a) the details of the previous chairpersons of the National Bank for Agriculture and Rural Development (NABARD) including the date on which their terms ended;

(b) the details of the current chairperson of NABARD including the date on which the term began;

(c) whether it is a fact that the post of NABARD chairperson is vacant, and if so, the reasons for the delay in appointing a new chairperson; and

(d) the details of vacancies in NABARD, as on date, including the date on which the vacancies occurred?

Filling up vacant posts in PSUs

698 Shri Digvijaya Singh:

Dr. Amee Yajnik:

Will the Minister of **Finance** be pleased to state:

(a) whether Government is aware of vacancies in Public Sector Undertakings (PSUs)

across the country;

(b) the total employee strength of Public Sector Banks (PSBs) for the last five years, till date, year-wise;

(c) if so, the details thereof including the number of vacant posts, State-wise; and

(d) the steps taken by Government to ensure quicker recruitment for these vacant posts and the proposed timeline for the recruitment process?

AYUSH hospitals in the country

699 Shri S. Selvaganabathy:

Will the Minister of **Ayush** be pleased to state:

(a) whether Government proposes to set up AYUSH hospitals under National AYUSH Mission (NAM) in the country;

(b) if so, the details thereof, State/UT-wise, and district-wise including Puducherry;

(c) whether these hospitals would be equipped with In-Patient Department (IPD) facilities; and

(d) if so, the details thereof, and if not, the reasons therefor?

Vacant posts in PSUs

700 Shri Mallikarjun Kharge:

Will the Minister of **Finance** be pleased to state:

(a) the details of the number of posts currently vacant in Public Sector Undertakings (PSUs), PSU-wise;

(b) the details of the number of vacancies filled up in various PSUs in the last five years, year-wise;

(c) whether it is a fact that a large number of top posts in PSUs are currently vacant;

(d) the details of the number of top management positions currently vacant in various PSUs, PSU-wise; and

(e) the measures Government has taken to urgently fill up such vacancies in PSUs?

Vacancies in PSBs and other financial institutions

701 Shri Mallikarjun Kharge:

Will the Minister of **Finance** be pleased to state:

(a) the total number of vacant posts in Public Sector Banks (PSBs) and other financial institutions, bank-wise, institution-wise and group-wise;

(b) the total number of vacancies filled up in various PSBs and other financial institutions in the last five years, bank-wise, institution-wise and year-wise;

(c) whether it is a fact that the number of contract workers in PSBs and other financial institutions has increased in the last five years; and

(d) if so, the detailed breakup of permanent and contractual employees in PSBs in the last five years, year-wise?

Gross Tax Revenue to GDP ratio

702 Shri Jawhar Sircar:

Will the Minister of **Finance** be pleased to state:

(a) the average Gross Tax Revenue to GDP ratio over the last three years for Central taxes and why it is not climbing up;

(b) the National Gross Tax Revenue to GDP ratio if State taxes and all other taxes are

added;

(c) whether the percentage of subsidy and exemptions of direct Central taxes have gone up from 18.50 per cent in 2018-19 to 24.57 per cent 2019-20 and further to 36.22 per cent in 2020-21;

(d) if so, the details thereof for 2021-22; and

(e) whether it is a fact that the richest upper brackets gain the most through this route?

Internationalization of Indian Rupee

703 Shri Luizinho Joaquim Faleiro:

Will the Minister of **Finance** be pleased to state:

(a) whether there is any proposal to internationalize the Indian Rupee (INR) so that it may be used both as a reliable currency for trade and as a currency that developing countries can keep as foreign exchange reserves; and

(b) whether Government has any plans to stabilize the Rupee volatility and bumpy movements of INR against dollar?

Number of women bank account holders

704 Dr. K. Laxman:

Will the Minister of **Finance** be pleased to state:

(a) the details of number of bank accounts owned by women in the country including Telangana;

(b) whether it is a fact that funds deposited in the bank accounts owned by women have increased over the last few years;

(c) if so, the details thereof, urban and rural, area-wise;

(d) whether, out of approximately 45 crore bank accounts under PM Jan Dhan Yojana, 55 per cent accounts are opened by women and more than one crore accounts are opened in Telangana only; and

(e) if so, the details thereof?

FRBM Limit in Telangana

705 Dr. K. Laxman:

Will the Minister of **Finance** be pleased to state:

(a) whether the Government of Telangana has crossed the limit of Fiscal Responsibility and Budget Management (FRBM) in getting loans;

(b) if so, the details thereof;

(c) whether there is any proposal to increase the limit of FRBM;

(d) if so, the details thereof; and

(e) how many States have so far crossed the FRBM limit?

PM Suraksha Bima Yojana

706 Shri Iranna Kadadi:

Will the Minister of **Finance** be pleased to state:

(a) the criteria/documents on the basis of which benefits are provided under Pradhan Mantri Suraksha Bima Yojana (PMSBY);

(b) the number of persons who have been provided benefits under the said Yojana during the last three years across the country, State-wise including Karnataka along with district-wise number of such persons in Belagavi; and

(c) the details of the risk coverage amount and the annual premium amount fixed under the said Yojana?

Disinvestment of PSUs

707 # Shri Sanjay Singh:

Will the Minister of **Finance** be pleased to state:

- (a) the details of Maharatna, Navratna and Miniratna Public Sector Undertakings in the country at present;
- (b) the details of Public Sector Undertakings (PSUs) proposed for disinvestment during the next two years;
- (c) the number of PSUs disinvested by Government since the year 2014;
- (d) whether Government has privatized or is going to privatize even those enterprises which are earning profit; and
- (e) if so, the details thereof?

NPAs and bad debts in PSBs

708 Dr. Kanimozhi NVN Somu:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Union Government has issued recapitalisation bonds to banks to the tune of ₹ 3.41 lakh crores, if so, the details thereof;
- (b) the time by which these will be repaid;
- (c) the total NPAs or bad loans of Public Sector Banks (PSBs) written off in the last five years, bank-wise;
- (d) whether NPAs and bad debts in PSBs are hampering the growth and prospects of banking sector in the country; and
- (e) if so, the details of the NPAs and bad debts, bank-wise and the quantum of loans recovered in the last five years, bank-wise?

Pradhan Mantri Mudra Yojana in Andhra Pradesh

709 Shri Masthan Rao Beeda:

Will the Minister of **Finance** be pleased to state:

- (a) the salient features of Pradhan Mantri Mudra Yojana (PMMY);
- (b) the details of beneficiaries of the scheme in the country at present, State-wise;
- (c) the details of the loans granted under the scheme in the last three years, State-wise;
- (d) the details of the number of applications received from Andhra Pradesh;
- (e) the funds allocated and utilised under the said scheme in Andhra Pradesh;
- (f) whether Government proposes to expand the scope and coverage of the scheme; and
- (g) if so, the details thereof, and if not, the reasons therefor?

Loans disbursed under PMMY in Uttar Pradesh

710 # Shri Hardwar Dubey:

Will the Minister of **Finance** be pleased to state:

- (a) the total amount of loans given under Pradhan Mantri Mudra Yojana (PMMY) in Uttar Pradesh during the last five years;
- (b) the total number of beneficiaries under PMMY in Uttar Pradesh during the last five years; and
- (c) the number of female beneficiaries as compared to male beneficiaries under PMMY in

Uttar Pradesh during the last five years?

Indebtedness of States

711 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of gross debt, debt/SGDP ratio and per capita indebtedness of different States and Union Territories; and
- (b) whether the Union Government has given any suggestions to the most indebted States to control their indebtedness, if so, the details thereof?

Linking of DBT with co-operative banks

712 # **Smt. Phulo Devi Netam:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of primary credit societies, district central cooperative banks, state cooperative banks, urban cooperative banks in the country, State-wise;
- (b) the total number of customers linked with them and the total amount deposited in the banks; and
- (c) the details of the action plan to link primary credit societies, district central cooperative banks, state cooperative banks and urban cooperative banks with Direct Bank Transfers?

Salient features of CBDC

713 # **Shri Brijlal:**

Will the Minister of **Finance** be pleased to state:

- (a) the salient features of Central Bank Digital Currency (CBDC) launched on pilot basis by Government/Reserve Bank of India (RBI);
- (b) the areas where its use has been initially allowed by Government and the areas likely to be allowed in the future; and
- (c) the steps taken or proposed to be taken by RBI to attract and popularise digital currency like cash?

Value of Rupee against US Dollar

714 **Shri Vaiko:**

Shri M. Shanmugam:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Indian Rupee slipped to record low of 82 level against the US Dollar recently;
- (b) if so, the reasons therefor;
- (c) whether it is due to wrong financial policies being followed by Government; and
- (d) the details of measures taken to arrest the trend to save precious foreign exchange and to help Indian importers?

Data on public sector insurance companies

715 **Shri A. A. Rahim:**

Will the Minister of **Finance** be pleased to state:

- (a) the number of employees in each of the public sector insurance companies, year-wise over the last five years;

- (b) the number of vacancies and percentage of posts lying vacant in each of the public sector insurance companies, year-wise over the last five years;
- (c) the number of vacancies filled in each of the public sector insurance companies, year-wise over the last five years; and
- (d) the number of new posts created in each of the public sector insurance companies, year-wise over the last five years?

Duties levied on the import of natural rubber and rubber products

716 **Dr. V. Sivadasan:**

Will the Minister of **Finance** be pleased to state:

- (a) the various duties levied on the import of natural rubber and rubber products;
- (b) the changes brought in the levies and taxes on rubber in the last five years; and
- (c) whether Government plans to hike the duties so that the farmer is ensured a remunerative price?

High inflation

717 **Shri Raghav Chadha:**

Will the Minister of **Finance** be pleased to state:

- (a) whether the Wholesale Price Inflation has reached a record high and remaining above RBI's inflation target;
- (b) if so, details thereof along with reasons therefor and extent upto which surging food and fuel prices are responsible for this rate of inflation;
- (c) details of difference between inflation rates during last five years and the current year along with the impact of inflation on households and employment; and
- (d) the individual details of top ten items that contribute for rising Wholesale and Retail Inflation in the country along with details of taxes on petrol, diesel, auto gases and their percentage contribution to rising Wholesale and Retail Inflation?

Trend of FIIs in the Indian stock market

718 **Shri Deepender Singh Hooda:**

Will the Minister of **Finance** be pleased to state:

- (a) the trend of Foreign Institutional Investors (FIIs) in the Indian stock market in each of the last five years including the current financial year i.e., 2022-23; and
- (b) the trend in the registration of new FIIs with SEBI in each of the last five years including financial year 2022-23, the details thereof?

GST Collection

719 **Shri Sushil Kumar Gupta:**

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that collections from Goods and Services Tax (GST) have made new records; and
- (b) if so, whether Government has any plan to reduce GST to give immediate relief to the common man?

SC/ST entrepreneurs under Stand-Up India scheme

720 # Dr. Kirodi Lal Meena:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government proposes to promote five lakh entrepreneurs of Scheduled Castes, Scheduled Tribes and Women category under the Stand-Up India scheme, if so, the details thereof, including women entrepreneurs of Scheduled Castes and Scheduled Tribes, State-wise;
- (b) whether a fixed number of bank branches have been selected and each of which has to convince/finance an entrepreneur from the above categories; and
- (c) if so, the details thereof, district-wise in Rajasthan and State-wise details in the country?

Recovery of loans at default

721 Dr. John Brittas:

Will the Minister of **Finance** be pleased to state:

- (a) the details of amount written off including corresponding number of accounts by the scheduled and other commercial banks during the last five years;
- (b) the defaulted amount recovered from the loans after write-offs during last five years;
- (c) the names and details of the accounts in which loans were written off for amounts of ₹ 10 crore and above; and
- (d) the names of top 25 loan defaulters in Public Sector Banks (PSBs)?

Fall of Indian Rupee against US Dollar

722 Dr. Amee Yajnik:

Will the Minister of **Finance** be pleased to state:

- (a) whether it is a fact that the Indian Rupee is continuously falling and has reached a record low against US Dollar;
- (b) if so, whether it will not happen that as the Rupee continues to depreciate, the Current Account Deficit (CAD) will continue to widen to record levels leading to inflation in the economy; and
- (c) the reasons for the devaluation of Indian Rupee against US Dollar and the concrete plans of Government to control the situation?

Crypto currency regulation

723 Shri Jose K. Mani:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government is aware that lack of regulatory clarity in Crypto is pushing entrepreneurial talent away from India to other Crypto friendly countries;
- (b) if so, the details thereof;
- (c) why Government has not come up with clear regulations with respect to Crypto currency;
- (d) whether Government has any plans to expand the use of recently introduced Central Bank Digital Currency (CBDC) to other segments of digital transactions in the country any time soon; and
- (e) if so, the details thereof?

Disinvestment of PSUs

724 Shri Sandosh Kumar P:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government is planning to disinvest any of the Public Sector Undertakings (PSUs) in the coming year;
- (b) if so, the reasons therefor;
- (c) the list of profit-making and loss-making PSUs in the country; and
- (d) whether Government has taken any specific initiatives to ensure the efficiency and profitability of PSUs in the country?

Loans written off by banks

725 Shri Javed Ali Khan:

Will the Minister of **Finance** be pleased to state:

- (a) whether various banks have written off loans of more than ₹ 10 lakh crores during the last five years;
- (b) if so, the details thereof, year-wise and bank-wise;
- (c) the details of ten biggest beneficiaries of the above write-off, bank-wise;
- (d) whether various PSBs have recovered only 13 per cent of the above write-off of loans; and
- (e) if so, the details thereof, and the reasons for such poor recovery, bank-wise?

Regulation of private microfinance companies

726 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government is planning to release any additional restrictions on the interest rate or other parameters affecting final borrowers with respect to private microfinance companies, if so, the details thereof, and if not, the reasons therefor; and
- (b) whether Government has sanctioned or conducted any study in the last two years into how the privatization of rural credit would affect the final borrowers, especially women, if so, the details thereof, and if not, the reasons therefor?

Compensatory accounting framework in ECLGS extension

727 Shri Niranjana Bishi:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Emergency Credit Line Guarantee Scheme (ECLGS) extension granted to the Civil Aviation industry has any compensatory accounting framework in place for the creditors in case of default;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Disinvestment of HLL Lifecare Limited

728 Shri A. A. Rahim:

Dr. V. Sivadasan:

Will the Minister of **Finance** be pleased to refer to answer to Starred Question 209 given in the Rajya Sabha on 22nd March, 2022 and state:

- (a) whether Government is aware of the fact that the land for HLL Lifecare Limited was

- handed over to the Union Government by the State Government of Kerala;
- (b) if so, whether the Union Government is ready to hand over HLL Lifecare Limited to the State Government of Kerala;
- (c) whether the State Government has expressed its interest in participating in the bidding process and the State Government will be allowed to take part in the bidding process; and
- (d) if not, the reasons therefor?

Menstrual Hygiene Scheme

729 Shri P. Wilson:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the funds allotted and disbursed under Menstrual Hygiene Scheme (MHS) across the country including Tamil Nadu;
- (b) the number of adolescent girls in both rural and urban areas who have been benefited under MHS and how many workshops have been conducted to create awareness among adolescent girls in schools about safe and hygienic menstrual health practices across the country; and
- (c) if so, the details thereof, and if not, the reasons therefor?

Supply of COVID-19 vaccine doses to Kerala

730 Shri Prakash Javadekar:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of COVID-19 vaccine doses that have been supplied to Kerala;
- (b) the amount of expenditure made in Kerala for providing free vaccination in the State; and
- (c) the number of beneficiaries of free vaccination in Kerala?

Option for fixation of pay after promotion

731 Shri Neeraj Shekhar:

Shri Javed Ali Khan:

Will the Minister of **Finance** be pleased to state:

- (a) whether Department of Expenditure had issued OM dated 15.04.2021 allowing employees to exercise/re-exercise option for fixation of pay after promotion;
- (b) if so, whether Government is aware that a large number of employees could not submit their options, due to devastating Delta wave of COVID-19 pandemic and are drawing less pay than their juniors;
- (c) whether Government would provide another opportunity to the employees relaxing the limitation period for exercising/re-exercising the option in view of relaxation of limitation period from 15.03.2020 to 28.02.2022 by Hon'ble Supreme Court during COVID-19 pandemic;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Dispensaries under CGHS Scheme

732 Shri Muzibulla Khan:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of dispensaries approved by Government under the CGHS scheme, State-wise;

- (b) whether Government plans to open more such dispensaries;
- (c) whether there is a shortage of Ayurvedic medicines at these dispensaries; and
- (d) whether there is any complaint regarding malpractice, irregularities or falsification of the effects of medication?

Health care for AIDS patients

733 Shri Muzibulla Khan:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether people with AIDS are receiving the health care they need at Government hospitals, free of cost, especially those from lower income background, if so, the details thereof;
- (b) whether awareness drives are being conducted to de-stigmatize the myths revolving around the disease, if so, the details thereof; and
- (c) whether sex education is being included in the curricula of schools and universities to educate the students, if so, the details thereof?

Adjustment of Ukraine returned medical students

734 # Shri Ram Nath Thakur:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details regarding the adjustment of Indian medical students who have returned from Ukraine due to war;
- (b) whether it is a fact that students are struggling because of not getting adjusted;
- (c) whether it is also a fact that some medical students have tried to go to war-scarred Ukraine to complete their further studies; and
- (d) the details about the steps taken by Government to ensure that such students can complete their studies in the country?

Unregulated use and self-abuse of steroids

735 Shri Jaggesh:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that the unregulated use and self-abuse of steroids have reached an alarming level and have become a public health problem especially the skin creams containing steroids that are being sold as an over-the-counter drug;
- (b) whether the biggest cause of the rise of side effects of these steroids is their easy availability over the counter; and
- (c) if so, the steps taken by Government to regulate the sale of these steroids and to create awareness among the people about the side effects of steroids?

Threat of new viruses and precautionary measures

736 Shri Kartikeya Sharma:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has conducted a thorough study on the impacts of the spread of drastic diseases through new forms of viruses in the country;
- (b) if so, the details of such recent viruses which affected Indians;
- (c) the details of precautionary measures taken to check the spreading of drastic diseases in the country;
- (d) the number of Indians who got affected with monkeypox so far;

- (e) the details of present status of COVID-19 cases being reported in the country, State-wise; and
- (f) the details of researches which are going on to produce effective medicines against such drastic diseases in the country?

Plan to support the medical students who returned from Ukraine

737 Shri Parimal Nathwani:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has any plan to support the medical students who returned to India under compulsion due to Russia-Ukraine war, if so, the details thereof;
- (b) whether such students will be allowed to undertake further study in India and complete their education, if so, the details thereof; and
- (c) the details of steps Government plans to take, in order to create competitive higher education in medicine, management and engineering in India so that the craze for education abroad is minimized?

BRICS Vaccine R&D Centre

738 Shri Parimal Nathwani:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of BRICS Vaccine R&D Centre;
- (b) the details of the role and contribution of India in BRICS Vaccine R&D Centre;
- (c) the other vaccines on which the Centre is working; and
- (d) the details of the overall set up, location, investment and infrastructure of the Centre?

CGHS facilities in Visakhapatnam, Andhra Pradesh

739 Shri G.V.L. Narasimha Rao:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of Central Government Health Scheme (CGHS) hospitals and dispensaries in Andhra Pradesh;
- (b) the reasons for the delay in the construction of a new CGHS Hospital in Visakhapatnam;
- (c) the sanctioned manpower strength in CGHS hospitals in Visakhapatnam and actual in-position strength and reasons for shortfall;
- (d) the expected date of construction of CGHS hospitals in Visakhapatnam and pending issues; and
- (e) the reasons for not having a separate CGHS State Directorate in Andhra Pradesh in Visakhapatnam?

Shortfall and backlog vacancies in hospitals

740 Shri Damodar Rao Divakonda:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of the sanctioned posts, filled up posts, shortfall and backlog vacancies as on 18.10.22 in various hospitals and Central institutes of medicine under the Central Government, including AIIMS, category-wise;
- (b) whether Government has conducted any review meeting at the Central level to look at the reasons for such shortfall and backlog vacancies for filling up the vacancies through a time-bound method of recruitment, if so, the details thereof; and
- (c) the time by when such backlog vacancies of reserved category are likely to be filled up?

Mental health among students

741 Shri Tiruchi Siva:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has achieved any progress with regard to tackling the stress and depression faced by students after the enactment of the National Mental Healthcare Act, 2017;
- (b) if so, the details thereof;
- (c) the details about the performance of the Central Mental Health Authority during the last three years;
- (d) whether Government has issued any guidelines for the inclusion of Mental health in the school curriculum; and
- (e) if so, the details thereof, and if not, the reasons therefor?

Iron deficiency in pregnant women

742 Shri Tiruchi Siva:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that severe iron deficiency anaemia increases the risk of premature birth in pregnant women;
- (b) the details of the schemes being implemented by Government to improve the iron levels among women;
- (c) whether any awareness programs are in the works to improve the understanding of people living in rural districts/villages of the country;
- (d) if so, the details thereof;
- (e) whether any scheme has been implemented by Government that focusses on nutritional assistance to the newborn child; and
- (f) if so, the details thereof?

Symbols on Front labels of packaged food

743 Dr. Fauzia Khan:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry has evaluated global best practices on symbols on Front labels which are proving to be most effective to convey the health harms of packaged foods; and
- (b) whether, as per recent media reports, FSSAI is considering a health star rating system despite scientific evidence that warning labels can result in immediate public health benefits, if so, the reasons therefor?

Hospital accreditation for medical tourism

744 Shri S Niranjana Reddy:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of the measures that are being taken by Government to rope in more hospitals under the Joint Commission International global accreditation as there are roughly 39 such hospitals only in the country, which is abysmally low for a country like India; and
- (b) whether Government has framed a pricing policy to issue a broad range to international patients in order to weed out predatory practices, if so, the details thereof?

Framework to determine the value of assets for monetization

745 Shri S Niranjana Reddy:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has laid down any framework to determine the value of assets that would be monetized and other criteria through a centralized mechanism, if so, the details thereof;
- (b) the timeline that is taken into consideration to evaluate the financial analysis of the asset to determine the appropriate model for asset monetization, if so, the details thereof; and
- (c) whether the Inter-Ministerial Group (IMG) which is supposed to be the repository of all models, endeavored to create new models for the Indian context, if so, the details thereof?

Population explosion in the country

746 Shri Vijay Pal Singh Tomar:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that India is likely to replace China as the most populous country in the world ;
- (b) if so, the details thereof;
- (c) the steps proposed by Government to control population explosion in the country;
- (d) whether any steps are being taken by Government to enforce one or two child norms strictly to control population explosion; and
- (e) if so, the details thereof?

Assessment of NRHM

747 Shri Vijay Pal Singh Tomar:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the major objectives along with the details of work carried out to strengthen the health care systems under National Rural Health Mission (NRHM);
- (b) the manner in which NRHM is playing its role to strengthen the health care system in the country; and
- (c) the steps taken to improve the health care system in the country under the said Mission during the last three years?

Information regarding child health indicators

748 Dr. K. Keshava Rao:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details regarding India's child stunting, wasting, underweight and overweight rate in 2014 and 2022; and
- (b) the measures taken since 2014 to improve the situation?

Funds allocated to Andhra Pradesh under National Health Mission

749 Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of health care services that have been set up in the State of Andhra Pradesh under National Health Mission (NHM) since June 2019;
- (b) the details of the funds allocated to the State under NHM since June 2019;
- (c) whether Government has received any complaints of corruption under NHM from the

State since June 2019 to till date; and
(d) if so, the details thereof?

Access to funds to women MSME owners

750 Shri K.R. Suresh Reddy:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has taken note of the fact that access to funds is the most serious challenge of owners of women Micro, Small & Medium Enterprises (MSMEs) face; and
- (b) if so, the corrective steps taken or proposed to be taken by Government keeping in mind that women MSME owners often face more restrictive collateral requirements, shorter maturity of loans, and higher interest rates than men?

Manufacturing of banned drugs

751 Shri Harbhajan Singh:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether certain cases of manufacturing and marketing of banned or unapproved drugs have been reported in the country;
- (b) if so, the details thereof indicating the number of such cases reported during each of the last three years and the current year, State/UT-wise;
- (c) the action taken against the offenders during the said period, State/UT-wise;
- (d) whether Government proposes to put in place a comprehensive mechanism to stop the manufacturing and marketing of banned or unapproved drugs across the country; and
- (e) if so, the details thereof?

Management of database of Adverse Drug Reactions

752 Shri B. Parthasaradhi Reddy:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is aware that the management of a database of Adverse Drug Reactions (ADR) is crucial towards ensuring safety of a drug; and
- (b) if so, the details of steps taken by Government to establish and manage such database?

National Rural Health Mission in Jharkhand and Bihar

753 # Shri Khiru Mahto:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the current status of National Rural Health Mission in the States of Jharkhand and Bihar;
- (b) the quantum of funds allocated by Government to these States under this Mission in this budget;
- (c) whether Government proposes to increase this budget, keeping in view the special situation of Jharkhand and Bihar; and
- (d) if so, the details thereof?

Virus Research and Diagnostic Laboratory

754 Shri S. Selvaganabathy:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether regional Virus Research and Diagnostic Laboratory (VRDL) for southern States

- i.e., JIPMER, Puducherry is conducting performance review of State and Medical College-level VRDLs on regular basis, if so, the details for financial years 2021-22 and 2022-23;
- (b) whether Department of Health Research (DHR) formulated and circulated any guidelines for all regional VRDLs for conducting reviews of VRDLs under its purview;
- (c) whether all staff recruitments are completed in VRDLs of Tamil Nadu and Puducherry, if not, the reasons therefor; and
- (d) by when DHR will provide the permanent core staff approved for regional VRDL (JIPMER, Puducherry) as per VRDL scheme guideline, 2021?

Medical PG specialists in rural areas of Andhra Pradesh

755 Shri V. Vijayasai Reddy:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that State Government of Andhra Pradesh is making it mandatory for medical PG specialists to compulsorily work for one year in rural areas with an objective to address shortage of specialists in rural areas;
- (b) whether the Ministry is also aware that the State Government of Andhra Pradesh has started a scheme of 'family doctor' to provide family doctor service to every family in the State;
- (c) whether the Ministry will think of replicating the above scheme in other States in order to address the severe shortage of doctors in the country; and
- (d) if not, the reasons therefor?

Government Medical Colleges in Andhra Pradesh

756 Shri V. Vijayasai Reddy:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry is aware that due to bifurcation, people in Andhra Pradesh are finding it difficult to get tertiary medical facilities;
- (b) whether the Ministry is also aware that new districts of East Godavari, West Godavari, Eluru, Bapatla, Vizianagaram, Parvathipuram Manyam, Anakapalli, Konaseema, Chittoor, Annamayya, Sri Satya Sai and Nandyala do not have Government Medical College;
- (c) whether State Government of Andhra Pradesh recently requested the Ministry of Health for establishing 12 Medical Colleges in the State to deal with the shortage of tertiary health care facilities; and
- (d) if so, the details thereof and action taken by the Ministry on the same?

Seats in Medical education

757 Shri Jawhar Sircar:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of MBBS and PG seats in Indian Medical Colleges, Government and private;
- (b) whether the low number of seats is driving Indian students to seek admission in Medical Colleges abroad;
- (c) the steps that are being taken to increase the number of seats in Medical Colleges;
- (d) whether the high investments demanded by Medical Council of India from medical education providers are the main deterrents against expansion of medical education, that leads to corruption; and
- (e) whether there is any plan to introduce medical education in Hindi and other Indian languages?

COVID-19 situation in the country

758 **Shri Lahar Singh Siroya:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has officially endorsed the fact that COVID-19 has entered an endemic stage considering that it has abolished Air Suvidha mandate, if so, the details thereof;
- (b) whether there is necessary stockpile of COVID-19 vaccines to administer the precautionary doses of the vaccine to the entire population of the country;
- (c) the details of the number of precautionary doses yet to be administered and the number of available vials, State-wise;
- (d) the details of the expiration date for the COVID-19 vaccine stockpile; and
- (e) the details of Government's plans to procure more doses of the vaccine for the precautionary doses?

Unused COVID-19 vaccines

759 **Shri Lahar Singh Siroya:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of the unused COVID-19 vaccine doses that might expire;
- (b) whether Government intends to sell/give it to other countries; and
- (c) if so, the details thereof?

Health care delivery system under NRHM

760 **Shri Iranna Kadadi:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the health care delivery system introduced in rural areas has achieved the desired goals during the implementation of the National Rural Health Mission (NRHM);
- (b) if so, the details thereof;
- (c) the details of expenditure incurred on rural health care delivery system during the last three years and the current year, State/UT-wise; and
- (d) the number of people who have been provided health insurance cover so far, in rural areas of the country?

Vacancies in the health sector

761 # **Shri Sanjay Singh:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the percentage of posts of paramedical staff, doctors, specialists, radiographers, pharmacists and laboratory technicians falling vacant in Government hospitals including rural health centres in the country, State-wise;
- (b) the percentage of PHCs, CHCs and sub-centres related to health centres in the country facing shortage of manpower; and
- (c) the details of total sanctioned/vacant/filled posts in health sector in the country since 2017 till date, year-wise?

Adult Immunization Programme

762 **Shri Binoy Viswam:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government is cognizant of the need for an Adult Immunization Programme along the lines of the Universal Immunization Programme;
- (b) whether Government intends to expand the immunization programme for adults to include vaccines apart from the H1N1 vaccine and the COVID-19 vaccine; and
- (c) whether Government intends to make vaccines for pneumonia, influenza, diphtheria pertussis, measles, Hepatitis A and Hepatitis B available to adults for free at Government set-ups?

CGHS Wellness Centres in Andhra Pradesh

763 Shri Masthan Rao Beeda:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of criteria fixed for selection of cities under CGHS;
- (b) the details of CGHS Wellness Centres presently functioning in Andhra Pradesh;
- (c) the details of CGHS Wellness Centres that have been established in the State during the last three years;
- (d) whether Government proposes to establish CGHS Wellness Centers in the Tier-2 cities of Andhra Pradesh; and
- (e) if so, the details thereof, and if not, the reasons therefor?

National Programme on Prevention and Control of snake bites

764 Shri Mohammed Nadimul Haque:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government plans to bring a dedicated National Programme on Prevention and Control of snake bites, and if so, the details thereof;
- (b) whether Government plans to modify its standard treatment guidelines for snake bite cases published by the Ministry, and if so, the details thereof;
- (c) the steps taken by Government to reduce on-site morbidities resulting from venomous snake bites; and
- (d) whether Government plans to provide any financial support to poor families who are victims of snake bite, and if so, the details thereof?

Deaths due to bacterial infection

765 # Dr. Radha Mohan Das Agrawal:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether most of the deaths occurring in the country due to bacterial infection are attributable to five bacteria as has been reported in the international medical journal "Lancet", if so, the details thereof; and
- (b) whether Government will consider conducting research to develop vaccines to prevent them?

TB intervention programme

766 Shri Prabhakar Reddy Vemireddy:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that the Ministry has identified 75 tribal districts in the country for TB intervention programme;
- (b) if so, the details of districts identified from Andhra Pradesh and Telangana for this purpose;

- (c) the details of focused interventions proposed to make identified districts TB-free;
- (d) whether it is also a fact that the Ministry has undertaken a campaign and more than 3 lakh people have been identified for presumptive TB;
- (e) if so, how many people have finally been detected with TB out of the above 3 lakhs, district-wise; and
- (f) the status of treatment of identified TB patients?

Treatment provisions for mental disorders

767 # Smt. Phulo Devi Netam:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of persons suffering from any type of mental disorder in the country and the details thereof;
- (b) whether it is a fact that despite the increasing number of patients, there is a dearth of psychiatrists and psychiatry hospitals in the country;
- (c) if so, the measures being taken by Government to deal with this shortage; and
- (d) the provisions in Central Government Health Scheme for the treatment of people suffering from mental disorders?

Enrollment of medical students from Ukraine in Indian medical universities

768 Shri Vaiko:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the medical students who left Ukraine before finishing their degrees have made representations to continue their studies in various medical institutions in the country;
- (b) if so, the response of Government;
- (c) whether the Supreme Court also asked Government to help the students who want to continue their education in other overseas universities;
- (d) if so, the reaction of Government;
- (e) whether Government would amend the relevant provisions in National Medical Commission Act to allow students from Ukraine to enroll in Indian medical universities; and
- (f) if so, the details thereof, and if not, the reasons therefor?

Vacancies of faculty in AIIMS

769 Ms. Sushmita Dev:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that, according to the Parliamentary Committee report, there is an alarming vacancy of faculties in AIIMS across the country;
- (b) whether it is also a fact that AIIMS, Patna has about 169 faculty vacancies;
- (c) whether there is also a vacancy in the non-faculty posts across different AIIMS;
- (d) whether Government is considering a timeline within which such posts are to be filled, so as to not leave them vacant for long; and
- (e) whether Government has any plans to prevent such huge vacancies from occurring again?

Implementation of Ayushman Bharat scheme

770 Shri Biplab Kumar Deb:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Ministry is implementing a comprehensive health care delivery under

- Ayushman Bharat scheme to citizens in the country;
- (b) the details of funds spent under the said programme till date, State-wise;
- (c) the details of health infrastructure created and beneficiaries covered under the programme till date, State-wise;
- (d) whether the Ministry is undertaking measures to identify eligible beneficiaries not yet identified; and
- (e) if so, the steps taken to identify and provide benefits to such eligible beneficiaries under the scheme?

Setting up of Super Speciality Hospitals under PMSSY

771 Dr. C.M. Ramesh:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of Super Speciality Hospitals that are proposed to be set up in different parts of the country under Pradhan Mantri Swasthya Suraksha Yojana, phase-3;
- (b) the status of these hospitals, hospital-wise, State-wise and how many are functional as on date and the details thereof; and
- (c) whether doctors, nurses and other medical staff are available in these hospitals which are functional in all disciplines and the details thereof?

Financial and technical support to health projects in West Bengal

772 Smt. Shanta Chhetri:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the details of major health projects in West Bengal which are receiving financial and technical support from the Ministry;
- (b) the benefits to be accrued to the people therefrom; and
- (c) whether any zones have been earmarked in the State which require specific programmes for the eradication of chronic local diseases, and if so, the details thereof?

COTPA Amendment Bill

773 Dr. Anbumani Ramadoss:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether the Union Government will introduce COTPA Amendment Bill, 2020 in Parliament during this Winter Session;
- (b) if not, the reasons therefor;
- (c) whether Government has taken steps to reduce smoking in public places, such as increase the penal amount for public smoking; and
- (d) the details of total number of smokers penalised for public smoking in public places for the last three years, State-wise?

Compensation to doctors who died during COVID-19 duty

774 Shri M. Shanmugam:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the number of doctors who lost their lives after contracting COVID-19 on duty in the last three years, State-wise;
- (b) the families of how many of them have been compensated by Government under the PM Garib Kalyan Package, State-wise;
- (c) the total amount of compensation paid to the families of doctors who died on duty after

contracting COVID-19;

(d) the reasons for delay in paying compensation to the families who have not been paid under the Insurance Scheme; and

(e) by when, the compensation would be paid to all the families, the details thereof?

Weekly Iron and Folic Acid Supplementation

775 Dr. Prashanta Nanda:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether it is a fact that Government has introduced allopathic Weekly Iron and Folic Acid Supplementation (WIFS) in place of Ayurvedic iron tablets under National Health Mission;

(b) if so, the reasons therefor;

(c) whether any committee of Government has recommended to introduce allopathic medicines in place of Ayurvedic medicines; and

(d) if so, the details thereof?

Administration of COVID-19 vaccines to tribals

776 # Shri Samir Oraon:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) whether any special programme has been launched to administer COVID-19 vaccines to tribal people living in remote areas of the country;

(b) if so, the total number of tribal people vaccinated under this programme; and

(c) if not, the plan of Government to administer COVID-19 vaccines to the tribal people living in remote areas and the details thereof?

Government Medical Colleges in Andhra Pradesh

777 Shri Subhas Chandra Bose Pilli:

Will the Minister of **Health and Family Welfare** be pleased to state:

(a) the details of Government Medical Colleges in the country, State-wise;

(b) whether Government proposes to establish more Government Medical Colleges in Andhra Pradesh;

(c) if so, the details thereof, and if not, the reasons therefor;

(d) whether Government proposes to modernise, improve and expand existing Government Medical Colleges in Andhra Pradesh; and

(e) if so, the details thereof, and if not, the reasons therefor?

Scope for new and renewable energy

778 Shri Kartikeya Sharma:

Will the Minister of **New and Renewable Energy** be pleased to state:

(a) India's expected share of power from new and renewable energy by 2050;

(b) whether Government has formulated any action plan to achieve the target;

(c) if so, the details of the action plan to achieve the target;

(d) the major components of the action plan; and

(e) the details of projects for power generation from solar energy, wind power, geothermal energy and biomass by 2050?

Status of energy supply from non-conventional resources

779 Shri Anil Desai:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether it is a fact that India is more dependent on petrol and diesel than other non-conventional resources for daily energy needs;
- (b) if so, the ratio of availability of both the resources;
- (c) whether in view of disruption of energy supply due to Ukraine war, steps have been taken to ensure alternative energy supply for the people, if so, the details thereof;
- (d) the ratio of our energy need and supply from non-conventional energy resources; and
- (e) the tax liability of such alternatives on conventional resources?

Current status of waste-to-energy plant

780 Shri Jayant Chaudhary:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the list of the total number of waste-to-energy plants in the country as on November 2022 including the details of the number of plants that are shut down, State-wise;
- (b) the reasons for the failure of plants and the estimated loss to Government because of shutting down plants;
- (c) the waste to the energy potential and the average cost per unit generation of power from the plant; and
- (d) the details of the number of plants against which there are pending court cases for non-compliance of pollution norms?

Establishment of Solar Cities

781 Dr. Fauzia Khan:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the details of the works done for the establishment of Solar Cities in the past five years, State-wise;
- (b) the details of the funds allocated, released and spent for the establishment of Solar Cities for the past three years, State-wise;
- (c) the details of work done for the establishment of Solar Cities in Maharashtra;
- (d) whether Government proposes to increase the allocation for Maharashtra for establishment of Solar Cities and if so, the details thereof, and if not, the reasons therefor; and
- (e) whether Government has any plans/proposals for the establishment of Solar Cities, State-wise, if so, the details thereof?

Status of power generation from new and renewable energy sources

782 Dr. K. Keshava Rao:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the comparative details of electricity generation capacity and currently installed capacity from new and renewable sources as on October 2022, State-wise; and
- (b) whether there exists a gap between potential capacity and installed capacity, if so, the reasons therefor?

Increase in the use of green hydrogen

783 Shri Akhilesh Prasad Singh:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether it is a fact that oil refineries, fertiliser companies and steel producers have been asked to meet a compulsory Green Hydrogen Purchase Obligation (GHPO) in a planned national move to green energy;
- (b) if so, details thereof;
- (c) whether any sectors will be expected to start using green hydrogen on voluntary basis to facilitate the shift to green hydrogen;
- (d) if so, details thereof;
- (e) whether Government has planned to announce a comprehensive green hydrogen mission for increasing its usage in the upcoming years; and
- (f) if so, details thereof and which sectors will be the primary focus for adoption of green hydrogen?

Investment in renewable energy

784 Shri Akhilesh Prasad Singh:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether it is a fact that India will need USD 223 billion of investment to meet its goal of wind and solar capacity installations by 2030, according to the report titled 'Financing India's 2030 Renewables Ambition' by research company Bloomberg NEF;
- (b) if so, the details regarding the manner in which Government aims to provide the investment;
- (c) if not, the details regarding the investment for the same estimated by Government; and
- (d) the steps taken by Government to deal with the challenges of rising interest rates, depreciating rupee and high inflation for the financing of renewables?

Initiatives to enhance the use of non-fossil fuel resources

785 Shri S. Kalyanasundaram:

Shri R. Girirajan:

Shri M. Mohamed Abdulla:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether Government has taken initiatives to enhance the use of non-fossil fuel resources for incremental economic growth;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) whether Government has drawn any action plan to ensure that 50 per cent of our energy needs are sourced through renewable energy; and
- (d) if so, the details thereof, and if not, the reasons therefor?

Stagnation of wind power sector

786 Shri Binoy Viswam:

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) the steps Government is taking to expand wind projects beyond Gujarat and Tamil Nadu which cumulatively have 90 per cent of the projects;
- (b) the reason for delays in the Bhuj II, Jam Khambhaliya and Tirunelveli extension projects which were due in 2021;
- (c) the reasons due to which Rajasthan, Madhya Pradesh and Maharashtra have not seen

any major developments for stand-alone wind power projects in the last three years; and
(d) whether Government intends to map wind resource potential and declare the Plant Load Factor (PLF) and wind zone at each State site?

Target for generation of renewable energy

787 Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Harnath Singh Yadav:

Shri Vijay Pal Singh Tomar:

Will the Minister of **New and Renewable Energy** be pleased to state:

- (a) whether Government proposes to increase the generation of renewable energy along with the specific targets in this regard;
- (b) if so, the details thereof;
- (c) the steps proposed to be taken by Government to achieve that target, along with the time frame fixed in this regard; and
- (d) the role of the State Governments in achieving the said target?

Solarization of agriculture pumps under PM-KUSUM

788 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **New and Renewable Energy** be pleased to state:

- (a) the details of solar pumps provided under PM-KUSUM in the State of Andhra Pradesh till November 2022, district-wise;
- (b) whether it is a fact that the Ministry also provides for solarization of the existing grid-connected agriculture pumps;
- (c) if so, the number of existing agriculture pumps that have been solarized in the State till October 2022; and
- (d) the steps taken/proposed to be taken to convert, at least 50 per cent of agriculture pump sets into solar pump sets by 2024?

Benefits of using renewable energy sources

789 # **Shri Brijlal:**

Will the Minister of **New and Renewable Energy** be pleased to state:

- (a) whether it is a fact that Government has saved \$ 4.2 billion, used to be spent on fossil fuels, through the use of solar energy in the last six months, from January to June 2022 and if so, the details thereof;
- (b) the targets set by Government to have greater dependence on renewable energy sources to fulfill the energy requirements and the steps taken in this regard; and
- (c) the efforts made or being made by Government to increase awareness about the use of renewable energy?

Status of Solar and Ultra Mega Solar Power Projects

790 **Shri Abir Ranjan Biswas:**

Will the Minister of **New and Renewable Energy** be pleased to state:

- (a) the total budget allocation and utilization of funds under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) since the inception of the scheme, the details thereof, State-wise and year-wise;
- (b) the number of Solar Parks and Ultra-Solar Parks across the country with the total quantum of solar power capacity, State-wise details thereof; and

(c) whether Government achieved the target of Solar and Ultra Mega Solar Power Projects with a target capacity of 40 GW capacity by March 2022, if so, the details thereof, and if not, the reasons therefor?

Renewable energy targets

791 **Shri Derek O' Brien:**

Will the Minister of ***New and Renewable Energy*** be pleased to state:

- (a) whether the goal of producing 40GW rooftop solar energy, set in 2014, has been achieved;
- (b) if not, the reasons therefor;
- (c) whether the goal of producing 60GW wind energy, set in 2014, has been achieved; and
- (d) if not, the reasons therefor?

Upgrading of Chennai Port

792 **Shri K.R.N. Rajeshkumar:**

Will the Minister of ***Ports, Shipping and Waterways*** be pleased to state:

- (a) whether the Ministry is considering to upgrade Chennai Port into an advanced and one of the high-volume handling ports of the country;
- (b) if so, the details of the projects and the amount earmarked and spent for its development and by when the Chennai Port will be upgraded; and
- (c) if not, the reasons therefor?

Indian FMCG companies to challenge Unilever subsidiary HUL

793 **Shri Aneel Prasad Hegde:**

Will the Minister of ***Finance*** be pleased to state:

- (a) whether it is a fact that there is flight of capital from poor countries to rich countries because multi-national companies siphon profit earned in poor countries to their countries and as part of this strategy, whether Unilever has siphoned billions from India through its FMCG subsidiary HUL, if so, the details thereof;
- (b) whether any of the Indian FMCG companies have been able to stand up to the competition and are able to challenge HUL in the last five years; and
- (c) if so, the details thereof, comparing their turnover year-wise in that period and if not, the reasons therefor?

Dredging of Barak River

794 **Ms. Sushmita Dev:**

Will the Minister of ***Ports, Shipping and Waterways*** be pleased to state:

- (a) the current status of the dredging project on the Barak River in Assam;
- (b) by when Government plans to complete the renovation of the Indian Waterways Authority of India (IWAI) terminals at Badarpur along National Waterway (NW)- 16; and
- (c) the details regarding the utilisation of funds disbursed by the World Bank to improve the waterways in Assam?

Initiatives to develop blue economy of Indian Ocean

795 **Shri M. Mohamed Abdulla:**

Will the Minister of ***Ports, Shipping and Waterways*** be pleased to state:

- (a) whether Government had taken any new initiatives to develop the potential of the blue economy of the Indian Ocean from the year 2019;
- (b) if so, the details thereof; and
- (c) the details of funds allocated, disbursed and utilized for "Development of Energy Efficient River survey drifter drone (Autonomous survey craft)" on Self-Propulsion Model?

Leasing out of Government land to private entities

796 Shri Sukhendu Sekhar Ray:

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the areas of land owned and possessed by the Ministry so far leased out to private entities during 2016 to 2021, the details thereof, year-wise;
- (b) the main objectives and conditions for such policy of lease;
- (c) whether any periodic assessment is being made for use of such land leased out to private entities;
- (d) if so, a summary of such assessments; and
- (e) if not, the reasons therefor?

Production and distribution of electricity in the country

797 # Shri Narain Dass Gupta:

Will the Minister of **Power** be pleased to state:

- (a) the total megawatts of electricity being produced in the country at present;
- (b) whether the production of electricity in the country is consistent with the demand;
- (c) if so, whether electricity has reached every village in the country;
- (d) if not, the villages in those States which have been left devoid of electricity; and
- (e) by when electricity would be provided to these villages which have been left out?

Installation of smart meters

798 # Shri Krishan Lal Panwar:

Will the Minister of **Power** be pleased to state:

- (a) whether there is a plan to install smart meters of SL Company in Haryana under RDSS; and
- (b) if so, whether the power distribution companies will be empowered by the State Government of Haryana in the meantime?

Villages electrified under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY)

799 Shri Naresh Bansal:

Will the Minister of **Power** be pleased to state:

- (a) the actual number of rural villages which were electrified during the last year under the Deen Dayal Upadhyaya Gram Jyoti Yojana, State-wise, especially in Uttarakhand;
- (b) the number of villages left to be electrified under the above said Yojana, the details thereof ;
- (c) by when all the Indian villages will be electrified;
- (d) whether any study has been conducted to ascertain the number of villages/habitations where electrification work is yet to be undertaken in order to fix the target; and
- (e) if so, the details thereof?

Assessment of SAUBHAGYA scheme

800 # **Shri Deepak Prakash:**

Will the Minister of **Power** be pleased to state:

- (a) whether any assessment has been made regarding the progress of the implementation of "Pradhan Mantri Sahaj Bijli Har Ghar Yojana – SAUBHAGYA" launched in September 2017 with the objective of providing electricity to every house in the country; and
(b) if so, the details regarding Jharkhand?

New Delhi
6th December, 2022
15 Agrahayana, 1944 (Saka)

P. C. Mody,
Secretary-General.

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